



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

ORIGINAL APPLICATION NO.60/583/2021

**DATED THIS THE 18th DAY OF JUNE, 2021
M.A. No.60/1202/2021**

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh).

HON'BLE SHRI TARUN SHRIDHAR, MEMBER (A)

(On video conference from his residence at New Delhi).

1. Netrapal Singmar, aged 31 years, S/o Sh. Anand Singh, working as Auditor in the office of Principal Accountant General (Audit), Punjab, Sector 17 E, Chandigarh.
2. Amit Kumar, aged 35 years, S/o Sh. Satyabir Singh, working as Auditor in the office of Principal Accountant General (Audit), Punjab, Sector 17 E, Chandigarh.
3. Sumit Kumar, aged 31 years, S/o Sh. Dilawar Singh, working as Auditor in the office of Principal Accountant General (Audit), Punjab, Sector 17 E, Chandigarh.
4. Amit, aged 35 years, S/o Sh. Partap Singh, working as Auditor in the office of Principal Accountant General (Audit), Punjab, Sector 17 E, Chandigarh.
5. Sunil Kumar, aged 35 years, S/o Sh. Shyam Lal, working as Auditor in the office of Principal Accountant General (Audit), Punjab, Sector 17 E, Chandigarh.
6. Kirosta, aged 33 years, W/o Sh. Narendra Singh, working as Auditor in the office of Principal Accountant General (Audit), Punjab, Sector 17 E, Chandigarh.
7. Lalit Kumar, aged 33 years, S/o Sh. Surender Kumar, working as Auditor in the office of Principal Accountant General (Audit), Punjab, Sector 17 E, Chandigarh.
8. Satyender Dahiya, aged 35 years, S/o Sh. Ranvir Singh, working as Auditor in the office of Principal Accountant General (Audit), Punjab, Sector 17 E, Chandigarh.



9. Ashish Kumar, aged 34 years, S/o Sh. Fateh Singh, working as Auditor in the office of Principal Accountant General (Audit), Punjab, Sector 17 E, Chandigarh.
10. Amit Kumar, aged 34 years, S/o Sh. Manke Ram, working as Auditor in the office of Principal Accountant General (Audit), Punjab, Sector 17 E, Chandigarh.
11. Sachin Kumar, aged 33 years, S/o Sh. Rajveer, working as Auditor in the office of Principal Accountant General (Audit), Punjab, Sector 17 E, Chandigarh.
12. Sonu Kumar, aged 38 years, S/o Kaptan Singh, working as Auditor in the office of Principal Accountant General (Audit), Punjab, Sector 17 E, Chandigarh.
13. Surender Singh, aged 33 years, S/o Sh. Birbal Singh, working as Auditor in the office of Principal Accountant General (Audit), Punjab, Sector 17 E, Chandigarh.
14. Priti, aged 33 years, W/o Sh. Vikash Rathee, working as Auditor in the office of Principal Accountant General (Audit), Punjab, Sector 17 E, Chandigarh.
15. Ankit Dahiya, aged 32 years, S/o Sh. Anand Singh, working as Auditor in the office of Principal Accountant General (Audit), Punjab, Sector 17 E, Chandigarh.

All the applicants are group 'C' and pin code of Sector 17 is 160017.

....Applicants

(By Advocate Sh. Sandeep Siwach – through video conference)

Vs.

1. Comptroller and Auditor General of India, 10 Bahadur Shah Zafar Marg, New Delhi-110001.
2. Principal Accountant General, Punjab, Sector 17 E, Chandigarh-160017.
3. Staff Selection Commission through its Chairman, Headquarters, Block No. 12, CGO Complex, Lodhi Road, New Delhi-110003.

....Respondents



O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

M.A. No. 1202/2021

M.A. No. 1202/2021 has been filed by the applicants seeking leave of this Tribunal to permit them to join together and to maintain a joint Original Application before this Tribunal.

Prayer made in the said M.A is allowed for the reasons stated therein.

Accordingly, the applicants are permitted to join together and to maintain a joint Original Application before this Tribunal.

ORIGINAL APPLICATION

1. The present Original Application has been filed by the applicants under Section 19 of the Administrative Tribunals Act, 1985, making therein the following prayer :

“A. Direct the respondents to decide the claim of the applicants for fixing their seniority alongwith their batch mates of CGLE-2012 and grant them all the consequential benefits including Pay and allowances from the date their batch mates joined the department on notional basis & on actual basis from the date applicants join their services and promoting them from the date batch mates were promoted with all the consequential benefits etc. as per the law already settled by the Principal Bench, New Delhi in judgment dated 30.07.2014 in O.A. No. 930/2014 which was upheld upto Hon’ble Supreme Court and judgment dated 03.12.2020 in O.A No. 69/2015, raised by the applicants vide representation dated 27.09.2018 and legal notice dated 23.03.2021 which are still pending and the respondents granted seniority to the similar situated incumbents posted in the sister department vide order dated 02.11.2018 within a time bound manner.”

2. At the very outset, learned counsel for the applicants submitted that before filing the present Original Application, the applicants submitted various representations including the representations dated 09.01.2020,



04.02.2020 and 08.01.2021 on which no decision has been taken by the respondents upto now. Under the compelling circumstances, the applicants got issued a legal notice dated 23.03.2021 (Annexure A-16). Even the said legal notice has not been replied by the respondents. Learned counsel further submitted that the applicants will be satisfied if a direction is issued to the respondents to treat the applicants' legal notice as their representation and pass a reasoned and speaking order in accordance with law within a time frame.

3. Keeping in view the aforesated limited prayer made by learned counsel for the applicants, we deem it appropriate to dispose of the present Original Application at the admission stage itself without entering into the merits of the case.
4. Accordingly, the Original Application is disposed of with a direction to Principal Accountant General (Audit), Punjab, Chandigarh (Respondent No. 2 herein) to treat the applicants' legal notice dated 23.03.2021 as their representation and pass a reasoned and speaking order in accordance with law within a period of two months from the date of receipt of a certified copy of this order.
5. Ordered accordingly. However, there shall be no orders so as to costs.

(TARUN SHRIDHAR)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

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